

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 82 OF 2017**

**Dated: 15<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Faridabad Industries Association**

**.. Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors.**

**.. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Sharma

Counsel for the Respondent(s) : Ms. Nikita Choukse for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **21.10.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**